

*Friday,
15th March, 1889*

ABSTRACT OF THE PROCEEDINGS

OF THE

Council of the Governor General of India,

LAWS AND REGULATIONS

Vol. XXVIII

Jan.-Dec., 1889

ABSTRACT OF THE PROCEEDINGS
OF
THE COUNCIL OF THE GOVERNOR GENERAL OF INDIA,
ASSEMBLED FOR THE PURPOSE OF MAKING
LAWS AND REGULATIONS,

1889

VOLUME XXVIII



Published by Authority of the Governor General.



CALCUTTA:
PRINTED BY THE SUPERINTENDENT OF GOVERNMENT PRINTING, INDIA,
1890.

*Abstract of the Proceedings of the Council of the Governor General of India,
assembled for the purpose of making Laws and Regulations under the pro-
visions of the Act of Parliament 24 & 25 Vict., Cap. 67.*

The Council met at Government House on Friday, the 15th March, 1889.

PRESENT :

His Excellency the Viceroy and Governor General of India, G.C.M.G.,
G.M.S.I., G.M.I.E., *presiding*.

His Honour the Lieutenant-Governor of Bengal, K.C.S.T., C.I.E.

The Hon'ble Lieutenant-General G. T. Chesney, C.B., C.S.I., C.I.E., R.E.

The Hon'ble A. R. Scoble, Q.C., C.S.I.

The Hon'ble Sir C. A. Elliott, K.C.S.I.

The Hon'ble P. P. Hutchins, C.S.I.

The Hon'ble Sir D. M. Barbour, K.C.S.I.

The Hon'ble R. Steel.

The Hon'ble Sir Dinshaw Manockjee Petit, Kt.

The Hon'ble F. M. Halliday.

The Hon'ble Sir Pasupati Ananda Gajapati Razu, K.C.I.E., Maharájá of
Vizianagram.

The Hon'ble Syud Ameer Hossein, C.I.E.

The Hon'ble Rájá Durga Charn Laha, C.I.E.

The Hon'ble G. H. P. Evans.

The Hon'ble Maung On, C.I.E., A.T.M.

The Hon'ble Muhammad Ali Khan.

The Hon'ble J. W. Quinton, C.S.I.

PORTS BILL.

The Hon'ble SIR DAVID BARBOUR moved that the presentation of the Report of the Select Committee on the Bill to consolidate and amend the law relating to Ports and Port-charges be further deferred until the next meeting of the Council.

The Motion was put and agreed to.

SEA CUSTOMS AND TARIFF ACTS AMENDMENT BILL.

The Hon'ble SIR DAVID BARBOUR also presented the Report of the Select Committee on the Bill to amend the Sea Customs Act, 1878, and the Indian Tariff Act, 1882.

84 NORTH-WESTERN PROVINCES AND OUDH KANUNGOS AND
PATWARIS; LOWER BURMA COURTS.

[*Mr. Quinton; Mr. Scoble.*] [15TH MARCH, 1889.]

NORTH-WESTERN PROVINCES AND OUDH KANUNGOS AND
PATWARIS BILL.

The Hon'ble MR. QUINTON presented the Report of the Select Committee on the Bill to authorize the imposition of a Patwari-rate in the North-Western Provinces and Oudh and make certain provisions respecting Kanungos and Patwaris in those Provinces.

LOWER BURMA COURTS BILL.

The Hon'ble MR. SCOBLE moved that the Bill to consolidate and amend the law relating to Courts in Lower Burma be referred back to the Select Committee with instructions to submit a further Report at the next Meeting of the Council. He said:—"Since the Report was presented several communications have been received from Burma on the subject of this Bill, and I think it desirable that they should be considered by the Select Committee."

The Motion was put and agreed to.

The Council adjourned to Friday, the 22nd March, 1889.

S. HARVEY JAMES,
Secretary to the Government of India,
Legislative Department.

FORT WILLIAM ; }
The 16th March, 1889. }